

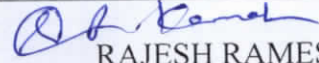
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PRITDIP IMPEX (INDIA) PRIVATE LIMITED OPERATING IN TRADING
INDUSTRIAL RAW MATERIALS AT A/11 MAYUR APARTMENTS DADA BHAI
CROSS ROAD NO 3, VILE PARLE (WEST), MUMBAI:-400056, MAHARASHTRA
INDIA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	PRITDIP IMPEX (INDIA) PRIVATE LIMITED- U51420MH2004PTC149345
2.	Address of the registered office	A/11 MAYUR APARTMENTS DADA BHAI CROSS ROAD NO 3, VILE PARLE (WEST), MUMBAI:-400056, MAHARASHTRA INDIA
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	A/11 MAYUR APARTMENTS DADA BHAI CROSS ROAD NO 3, VILE PARLE (WEST), MUMBAI:-400056, MAHARASHTRA
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	cirp.piipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	cirp.piipl@gmail.com
10.	Last date for receipt of expression of interest	05.06.2024(15 days from invitation of Expression of Interest)
11.	Date of issue of provisional list of prospective resolution applicants	On or before 07.06.2024
12.	Last date for submission of objections to provisional list	12.06.2024
13.	Date of issue of final list of prospective resolution applicants	22.06.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.06.2024

Dr. Kamal

15	Last date for submission of resolution plans	14.07.2024
16	Process emailed to submit EOI	cirp.piipl@gmail.com



RAJESH RAMESH KAMATH
IBBI/IPA-001/IP-P-01606/2019 -2020/12481

Resolution Professional

PRITDIP IMPEX (INDIA) PRIVATE LIMITED

undergoing Corporate Insolvency Resolution Process

Registered Add:- 301 A WING GREEN GAGAN NEAR
LOKHANDWALA, AKURLI ROAD KANDIVALI EAST,
MUMBAI SUBURBAN, MAHARASHTRA, 400101

Correspondence Add:- SHOP 76, WHISPERING
PALMS SHOPPING CENTER, LOKHANDWALA,
AKURLI ROAD, KANDIVALI EAST, MUMBAI:-
400101

Date:- 20/05/2024

Place:- Mumbai

Email:-

iprrkamath@gmail.com; cirp.piipl@gmail.com

